

BEFORE THE NATIONAL GREEN TRIBUNAL,

REGIONAL BENCH PUNE, AT PUNE

M.A. no. 15/2023

District – Ahmednagar

Imran Hasan Pathan & other ... Applicants

Versus

Machindra Mahadeo Shinde & others ... Respondents

REJOINDER AFFIDAVIT ON BEHALF OF THE APPLICANTS

I, **Imran Hasan Pathan**, aged 38 years, residing at Sr. 38,2/3/4, Katwan Khandoba, Nalegaon, Tq. Dist. Ahmednagar, do hereby solemnly affirm on behalf of myself and other applicants and state as under:

1. I am the Applicant No. 1 in the present matter and am well-acquainted with the facts of the case. I am filing this rejoinder affidavit in compliance with the Hon'ble Tribunal's order dated 13/11/2024, to rebut the claims made by the respondents and to provide further clarifications and facts relevant to the matter.
2. The applicants categorically deny the statements made by Respondent No. 6 that the applicants' properties fall within the blue and red lines of the Sina River, as such statements are vague and lack documentary proof. The reply filed by Respondent No. 6 refers to a report by the Assistant Chief Engineer, Water Resources

BEFORE ME

S.S. DHONDE PATIL
Notary Govt. of India
Reg. No.: 3763

I.H.Pathan

Department, Pune, but no map or supporting documents are attached. This omission renders the submission incomplete and unreliable. The applicants obtained the updated map from the Revenue Department, Ahmednagar, which was finalized on 07/10/2019. This map clearly shows that the applicants' properties were legally purchased before the demarcation was conducted. Without following due process or prior intimation, the map was finalized in 2019, constituting a violation of procedural fairness and due process. The respondents' failure to provide conclusive evidence violates the principle of natural justice and procedural fairness, which mandates transparency and the right to be heard before actions affecting property rights are taken. **The copy of Map dated 07/10/2019 is annexed herewith and marked as Annexure – R- 1 for kind perusal of this Hon'ble Tribunal.**

3. The applicants legally purchased the properties in March 2019 through registered sale deeds, supported by N.A. certificates issued in 2017. At the time of purchase, the properties were not part of the Green Belt, nor were they located within the blue or red lines. This is evident from the N.A. certificates and the sale deeds on record. The sudden cancellation of the N.A. certificates by Respondent No. 6, without notice or due process, constitutes a blatant violation of the applicants' constitutional right to property under Article 300A of the Constitution of India. Arbitrary cancellation of N.A. certificates without notice infringes upon the applicants' property rights and contravenes the fundamental principles of Article 300A, which ensures that no person shall be deprived of their property except by

DESYNE ML

B.S. DHONDE PATIL
Secretary Govt. of India
Sec. No.: 3763

I. H. Pathan

authority of law. **The copy of N.A. certificate is at page no. 479 to 487 and the copy of sale deed is at page no. 491 to 846.**

4. The applicants submit that, the updated map showing the blue and red lines of the Sina River was finalized on 07/10/2019. Prior to this, the applicants had lawfully purchased their properties in March 2019. Applying this demarcation retrospectively to the applicants' properties is not only unjust but also legally unsustainable, as it seeks to impose restrictions that did not exist at the time of purchase. If Respondents No. 6 and 7 wish to take action against properties lying within the blue and red lines of the Sina River, such action must only be taken against constructions or purchases made **after the date of finalizing the map** and demarcating the blue and red lines. Retrospective application to the applicants' properties would require Respondents No. 6 and 7 to acquire the said properties and provide **reasonable compensation** to the affected applicants. Retrospective application of demarcation violates the principles established by Indian jurisprudence, which prohibit the imposition of new regulations on past transactions unless explicitly authorized by law.
5. Respondent No. 6 has selectively targeted the applicants' constructions, despite the existence of numerous other constructions within the blue and red lines and even within the riverbed itself. No action has been initiated against these other constructions, which demonstrates bias and discrimination against the applicants. The applicants' constructions are situated at a safe distance from the riverbed, as evident from the sale deeds and N.A. certificates. Selective enforcement violates the principles of equity and fairness,

DEFORE ML

B.S. DHONDE PATIL
Notary Govt. of India
Reg. No.: 3763

I. H. Pathan

which are integral to the rule of law and administrative justice. The actions of Respondent No. 6 are arbitrary and discriminatory, warranting judicial intervention. **The copies of photographs encroach properties situated near to red and blue line and in river bed are annexed herewith and marked as Annexure R- 2 colly for kind perusal of this Hon'ble Tribunal.**

6. The Hon'ble Tribunal, in its order dated 31/03/2023 in O.A. No. 01/2023, directed Respondent No. 6 to demarcate the boundaries of the Sina River, including the blue and red lines, and to submit a detailed report. Respondent No. 6 has failed to provide a comprehensive report or map as directed. Instead, vague statements have been made without substantiating documents. The applicants' RTI application, filed on 01/02/2023, seeking information about the demarcation process, received a reply stating that the requested information was "not available." This clearly indicates that the demarcation was carried out arbitrarily and without proper records. Non-compliance with the Tribunal's directions and arbitrary demarcation violate the Environment (Protection) Act, 1986, which mandates transparency, scientific assessment, and public consultation in matters affecting environmental regulation and property rights. **The copy of RTI application along-with reply is at page no. 873 to 875.**
7. The applicants say and submit that, Because the applicants' properties, as evidenced by the Panchanama dated 09/11/2024, are situated 15 meters away from the demarcated boundary of the Sina River, they do not encroach upon the riverbed. This Panchanama,

I. H. Pathan

BEFORE ME

B.S. DHONDE PATIL
Secretary Govt. of India
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prepared during the site inspection, conclusively establishes that the residential houses and shops owned by the applicants are at a safe distance from the river boundary. The respondents' claim that the applicants' properties fall within the blue and red lines is, therefore, baseless and contrary to the facts on record. The arbitrary targeting of the applicants' properties violates the principles of equity and natural justice, as similar constructions within closer proximity to the river boundary remain unaddressed. **The copies of panchnama along-with map and report of circle officer is annexed herewith and marked as Annexure- R-3 for kind perusal of this Hon'ble Tribunal.**

8. The applicants say and submit that, Because the applicants' properties are situated at a distance of 15 meters away from the riverbed boundary, as evidenced by the Panchanama dated 09/11/2024, they comply with the permissible construction limits established under the Unified Development Control and Promotion Regulations (UDCPR) and related guidelines applicable in Maharashtra. The regulations mandate a minimum buffer zone of 15 meters from the high flood line for rivers such as the Sina, ensuring safety and environmental protection. The applicants' properties, therefore, lie outside the restricted zone and are not in violation of any statutory provisions.
9. The applicants further submit that the local authorities, including Respondent Nos. 6 and 7, have themselves expressed contradictory views regarding the demarcation of the blue and red lines of the Sina River and the status of constructions in its vicinity. In their

BEFORE ME

B.S. DHONDE PATIL
Secretary Govt. of India
No. No.: 3763

I. H. Pathan

communications and actions, the respondents have failed to adopt a consistent stance. On one hand, they claim that the applicants' properties are within restricted zones, but on the other hand, they have allowed similar constructions by third parties in closer proximity to the riverbed without any objections. Such contradictory actions reflect arbitrariness and bias, undermining the credibility of the respondents' claims. This inconsistent behavior also highlights a lack of adherence to due process, further warranting judicial scrutiny and intervention.

10. The applicants state that, they are law-abiding citizens who purchased the properties in good faith and complied with all legal requirements at the time of purchase. The sudden targeting of their properties without adhering to due process or offering any compensation severely affects their rights and livelihoods.

11. The applicant craves leave to add, alter, amend, delete or modify any of the contention of forgoing paragraphs with prior permission of Hon'ble Court.

Date- 10/01/2025

Place- Pune

Submitted by Advocate



Pratiksha C. Kale

Deponent

I. H. Pathan
Imran Hasan Pathan

FOOT NOTE- Mobile no. 7249420936

Email Id- advkalepratiksha@gmail.com

BEFORE ME

B.S. DHONDE PATIL
Secretary Govt. of India
Reg. No.: 3760

VERIFICATION

I, Imran Hasan Pathan, Age – 38, Occ. Business R/o – Sr. 38,2/3/4, Katwan Khandoba, Nalegaon, Tq. Dist. Ahmednagar, do hereby state on oath on behalf of me and other applicants that, the factual contents in the aforesaid affidavit from para 1 to 11 are true to my personal knowledge and belief and legal submissions are based on advice which I believe to be true. I have not suppressed any material facts.

Solemnly affirmed at Aurangabad]

Dated this 10th day of January, 2025]

Explained & Identified by

Deponent

I.H. Pathan
Imran Hasan Pathan

[Signature]

Pratiksha C. Kale

AFFIDAVIT

Advocate

Solemnly Affirmed Before Me By Shri / Smt.

Imran Hasan Pathan

Age 38 Year Business

R/o. Nalegaon

Tq. Ahmednagar

Who Identified by Pratiksha C. Kale

Whom He/ She is Personally Known.

BEFORE ME

10-1-25

Bhaskar Shriram Dhonde Patil
B.A.L.L.S., D.L.L. & L.W.
Advocate & Notary Govt. of India
AREA-AURANGABAD DIST.
(Mob.) : 9822242637 Reg. No. 3763

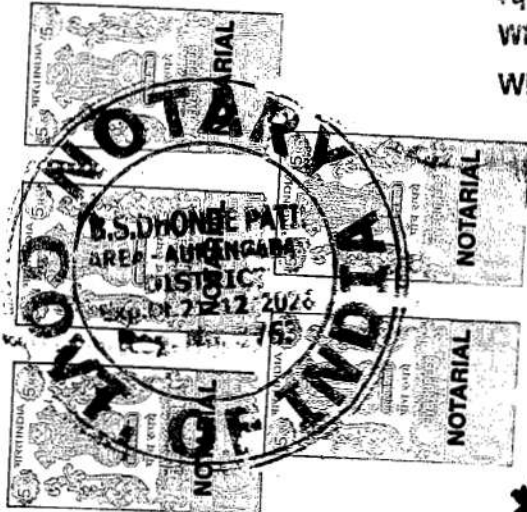
10 JAN 2025

NOTED & REGISTERED

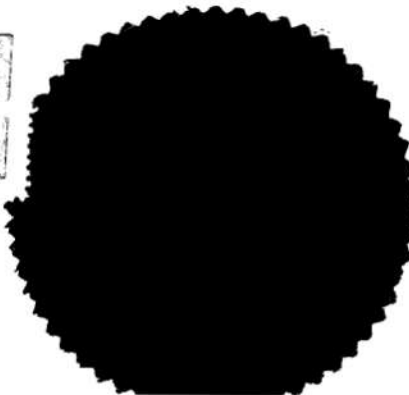
AT Sr. No. 5181 2025

THIS DOCUMENT CONTAINS

07 PAGES



I.H. Pathan



BEFORE THE NATIONAL GREEN TRIBUNAL,**REGIONAL BENCH PUNE, AT PUNE****M.A. no. 15/2023****District – Ahmednagar**

Imran Hasan Pathan & other ... Applicants

Versus

Machindra Mahadeo Shinde & others ... Respondents

//List of Documents//

Sr. no.	Particulars	Annexures	Page no.
1	The copy of Map dated 07/10/2019	R-1	
2	The copies of photographs encroach properties situated near to red and blue line and in river bed	R-2	
3	The copies of panchnama along-with map and report of circle officer	R-3	

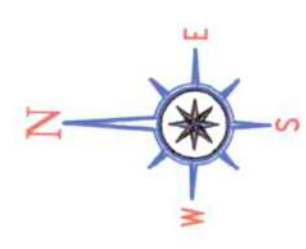
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Place- Pune



Pratiksha C. Kale.

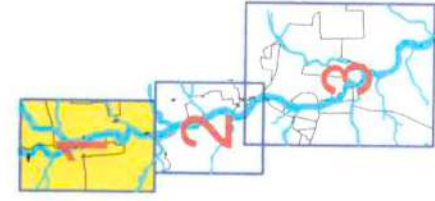
Advocate for Applicants



SCALE 1:5000

01/06

SHEET INDEX



S.NO.	DESCRIPTION	SIGN	S.NO.	DESCRIPTION	SIGN
1	RED LINE		8	Temple / House	
2	BLUE LINE		9	Handpump / Water Tank	
3	Road / Cart Track		10	Nalla / River	
4	Road Bridge		11	Bar Well / Well	
5	Village Boundary		12	Contour 1m / 5m	
6	Village / Gaonban		13	Dam / Pond	
7	Ep. Mt. Top & Tower		14	TBM	
	Center Line		14	Other Structures	

Verified by me S. found correct.

Sub-Divisional Officer
Minor Irrigation Sub-Division
Ahmednagar

Executive Engineer
Kukadi Irrigation Division No.2
Shrigonda

Approved as per Ltr. No. CE(SP)DE-4-BB-0(A) dated 07/10/2014

GOVERNMENT OF MAHARASHTRA
WATER RESOURCES DEPARTMENT

CHIEF ENGINEER (S.P.), W.R.D., PUNE

KUKADI IRRIGATION DIVISION-2, SHRIGONDA

Computation of HFL Line of Sina River & Bhingar Nalla
(Around Municipal Corporation) For Demarcation of Blue Line & Red Line
With Detailed Block Contour Survey
Tal. - Ahmednagar
Dist. - Ahmednagar

TITLE: VILLAGE MAP SHOWING RED LINE & BLUE LINE FOR
SINA RIVER (KM-0 TO 4.600)

VILLAGE: NAGAPUR, VADGAONGUPTA, SAVEDI, BOLHEGAON

DRAWN BY:

CHECKED BY:

CONSULTANT:

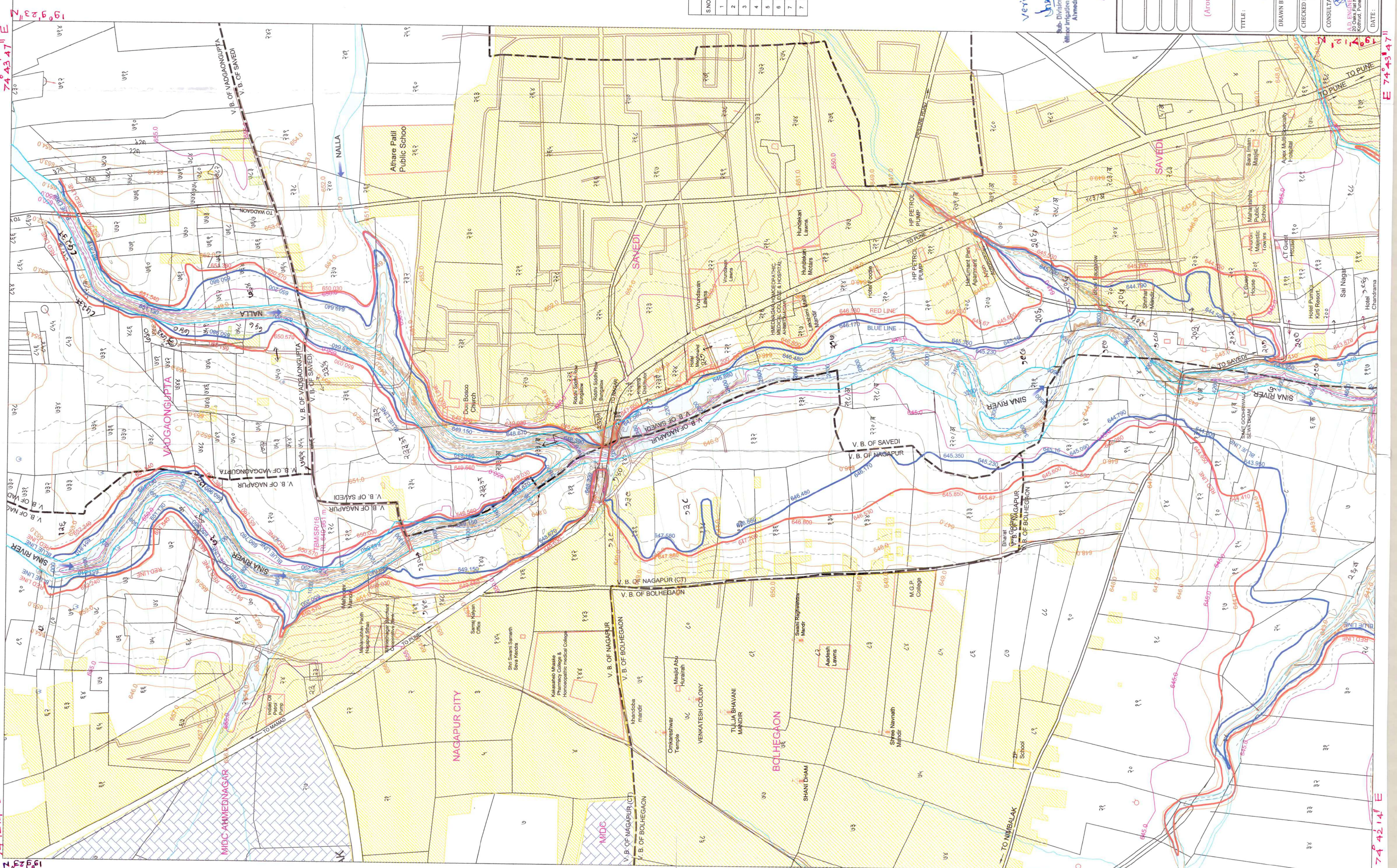
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Sub-Divisional Officer
Minor Irrigation Sub-Division
Ahmednagar

Executive Engineer
Kukadi Irrigation Division-2
Shrigonda

Supervising Engineer
Kukadi Irrigation Sub-Division
Pune

Chief Engineer (S.P.)
Water Resources Department,
Pune

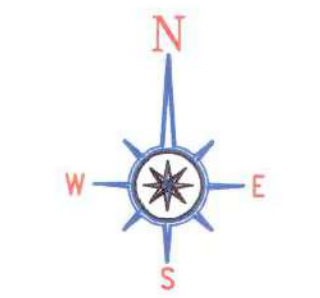
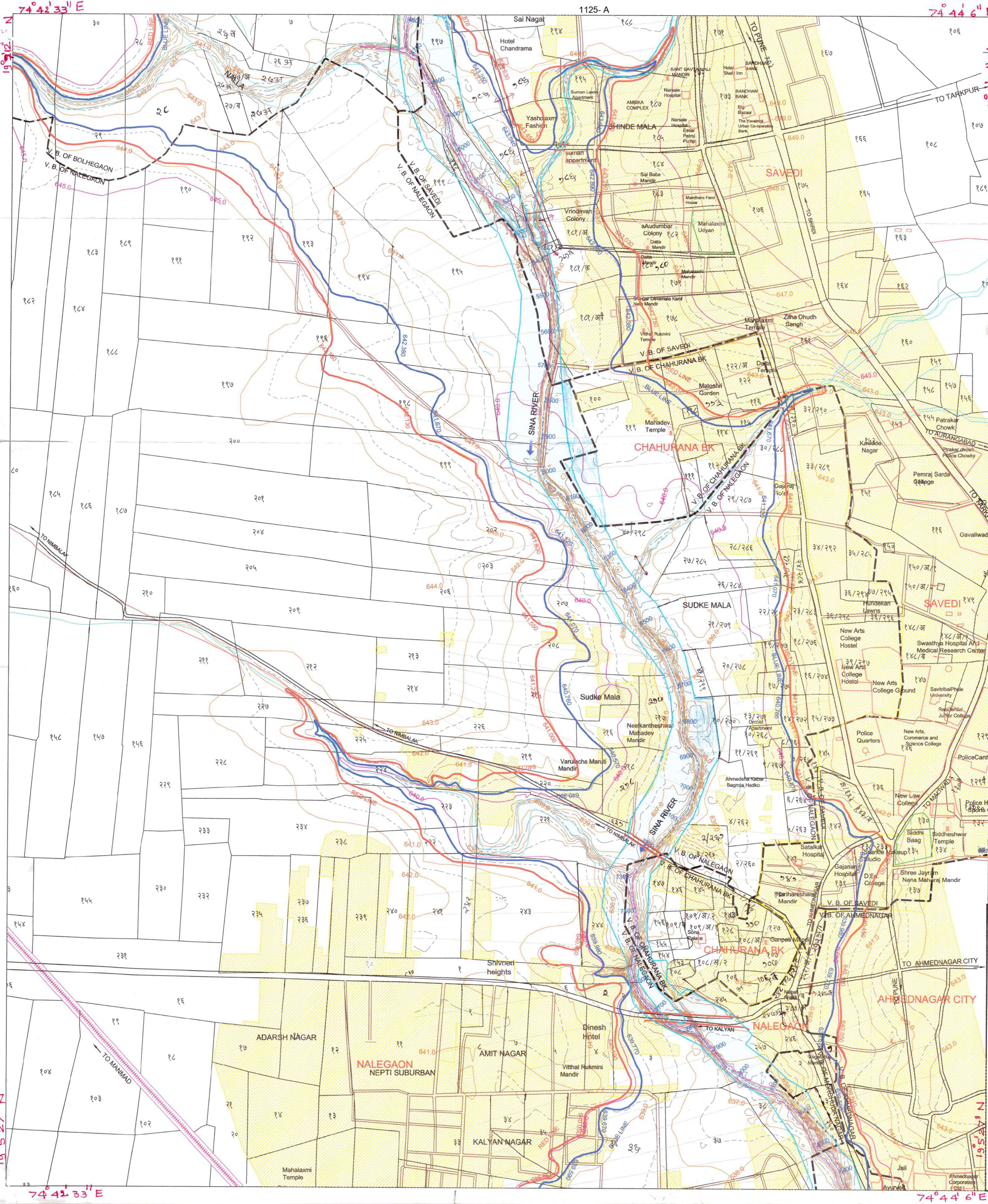


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SCALE 1:5000

02/06

SHEET INDEX



LEGEND

S.NO.	DESCRIPTION	SIGN.	S.NO.	DESCRIPTION	SIGN
1	RED LINE		8	Temple / House	
2	BLUE LINE		9	Handpump / Water Tank	
3	Road / Cart Track		10	Nalla / River	
4	Road Bridge		11	Bore Well / Well	
5	Village Boundary		12	Contour 1m / 5m	
6	Village / Gaonthan		13	Dam / Pond	
7	Ep. Ht. Dp & Tower		14	TBM	
	Center Line		14	Other Structures	

Verified by me & found correct
[Signature]
 Sub-Divisional Officer
 Minor Irrigation Sub-Division
 Ahmednagar

[Signature]
Executive Engineer
 Kulkadi Irrigation Division No.2
 Shrigonda

Approved as per Ltr. No. CE(SPI)DEA/PB-10/164 Date 07/10/19

GOVERNMENT OF MAHARASHTRA
 WATER RESOURCES DEPARTMENT

CHIEF ENGINEER (S.P.), W.R.D., PUNE

KUKADI IRRIGATION CIRCLE, PUNE

KUKADI IRRIGATION DIVISION-2, SHRIGONDA

Computation of HFL Line of Sina River & Bhingar Nalla
 (Around Municipal Corporation) For Demarcation of Blue Line & Red Line
 With Detailed Block Contour Survey
 Tal. - Ahmednagar Dist. - ahmednagar

TITLE: **VILLAGE MAP SHOWING RED LINE & BLUE LINE FOR SINA RIVER (KM-4.600 TO 8.600) VILLAGE- SAVEDI, BOLHEGAON, NALEGAON, CHAHURANA BK, AHMEDNAGAR CITY**

DRAWN BY: *[Signature]*

CHECKED BY: *[Signature]*

CONSULTANT: *[Signature]*

DATE: _____

Sub-Divisional Officer
 Minor Irrigation Sub-division
 Ahmednagar

Superintending Engineer
 Kulkadi Irrigation Circle
 Pune

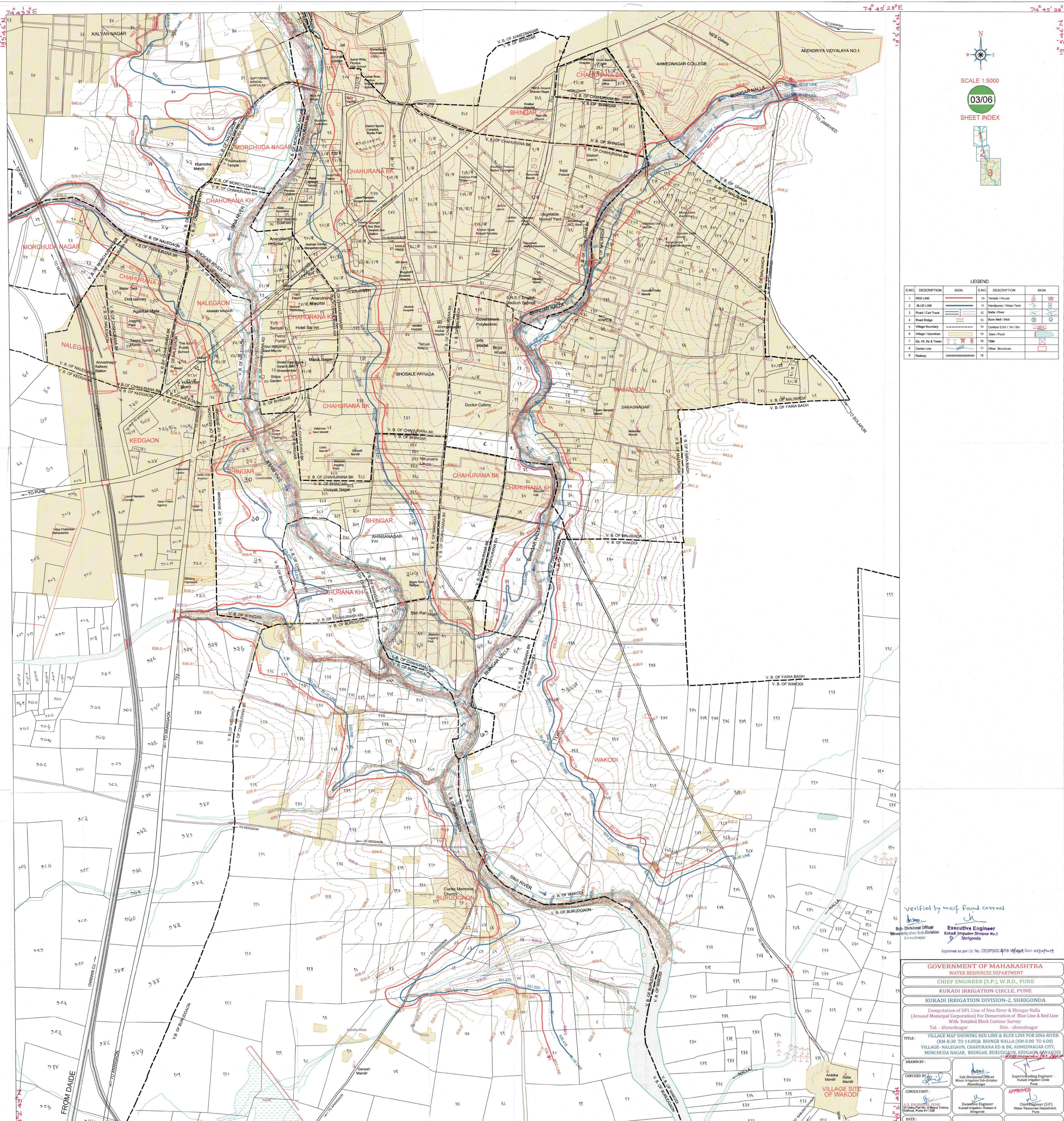
APPROVED

Executive Engineer
 Kulkadi Irrigation Division-2
 Shrigonda

Chief-Engineer (S.P.)
 Water Resources Department,
 Pune

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SCALE 1:5000

03/06

SHEET INDEX

LEGEND

S.NO.	DESCRIPTION	SIGN.	S.NO.	DESCRIPTION	SIGN.
1	RED LINE		10	Temple / House	
2	BLUE LINE		11	Handpump / Water Tank	
3	Road / Cart Track		12	Nalla / River	
4	Road Bridge		13	Stone Well / Well	
5	Village Boundary		14	Control 0.5m / 1m / 5m	
6	Village / Gaonham		15	Dam / Pond	
7	Ep. H. D. & Tower		16	T.M.	
8	Center Line		17	Other Structures	
9	Railway		18		

Verified by mecf found correct

Sub-Divisional Officer
Kukadi Irrigation Division No.2
Ahmednagar

Executive Engineer
Kukadi Irrigation Division No.2
Shrigonda

Approved as per Lr. No. CE(SPV)DE/418/10/444 Date: 01/10/2017

GOVERNMENT OF MAHARASHTRA
WATER RESOURCES DEPARTMENT

CHIEF ENGINEER (S.P.), W.R.D., PUNE

KUKADI IRRIGATION CIRCLE, PUNE

KUKADI IRRIGATION DIVISION-2, SHRIGONDA

Computation of HFL Line of Sina River & Bhingar Nalla (Around Municipal Corporation) For Demarcation of Blue Line & Red Line With Detailed Block Contour Survey
Tal. - Ahmednagar Dist. - Ahmednagar

TITLE: VILLAGE MAP SHOWING RED LINE & BLUE LINE FOR SINA RIVER (KM-8.30 TO 14.00) & BHINGAR NALLA (KM-0.00 TO 4.00) VILLAGE- NALEGAON, CHAHURANA KD & BK, AHMEDNAGAR CITY, MORCHUDA NAGAR, BHINGAR, BURUDGAON, KEDGAON & WAKODI

DRAWN BY:

CHECKED BY:

CONSULTANT:

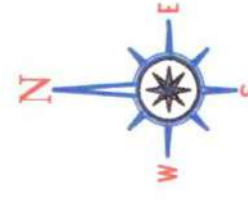
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Sub-Divisional Officer
Kukadi Irrigation Division-2
Ahmednagar

Executive Engineer
Kukadi Irrigation Division-2
Shrigonda

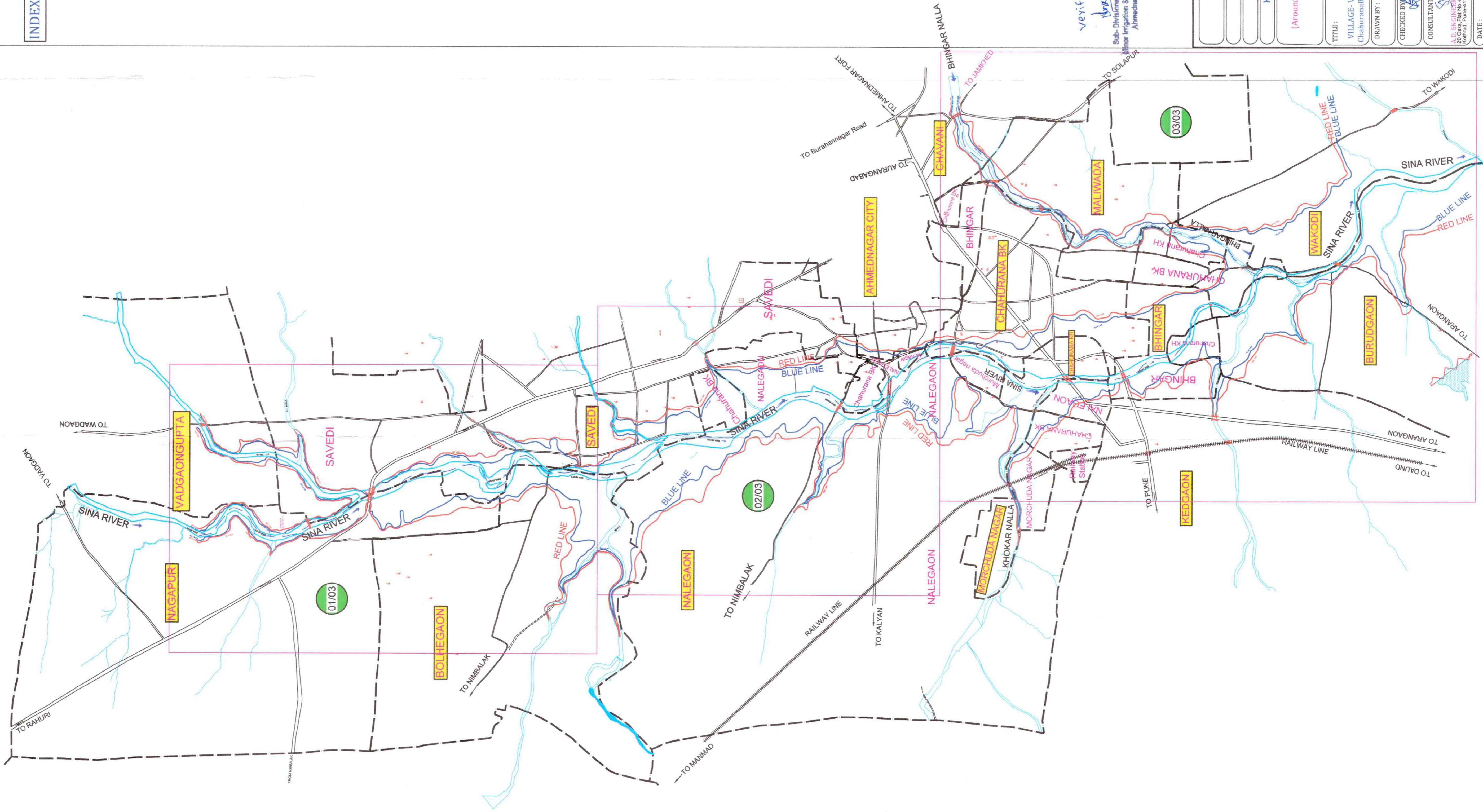
Superintending Engineer
Kukadi Irrigation Circle
Pune

Chief Engineer (S.P.)
Water Resources Department
Pune



SCALE 1:15000

01/01



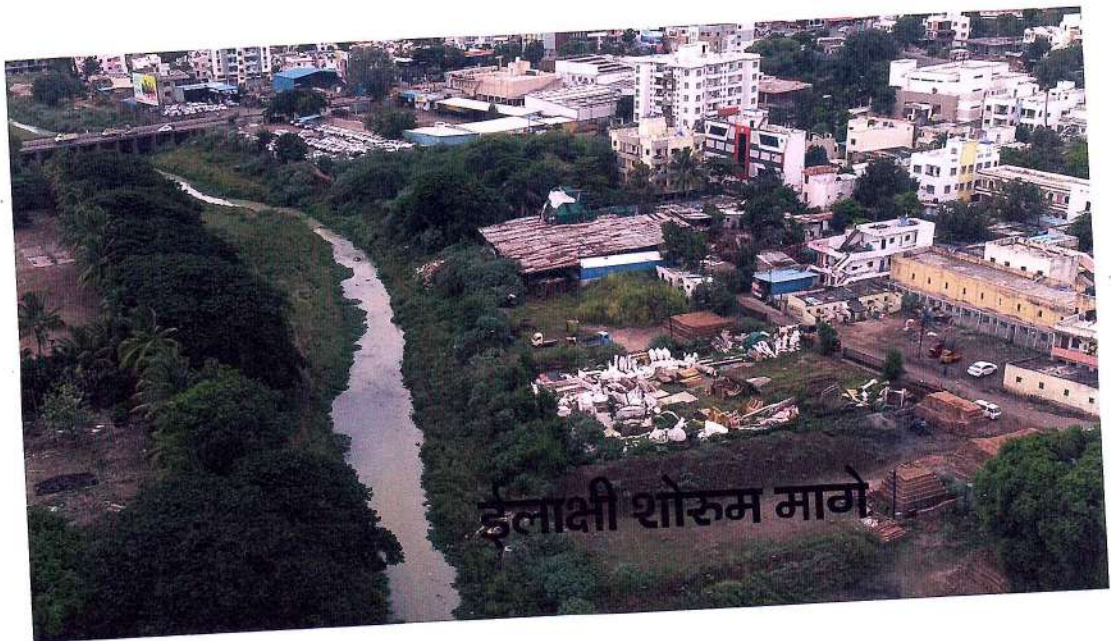
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Sub-Divisional Officer
Minor Irrigation Sub-Division
Ahmednagar

Executive Engineer
Kukadi Irrigation Division No.2
Shrigonda

GOVERNMENT OF MAHARASHTRA WATER RESOURCES DEPARTMENT
CHIEF ENGINEER (S.P.), W.R.D., PUNE
KUKADI IRRIGATION CIRCLE, PUNE
KUKADI IRRIGATION DIVISION-2, SHRIGONDA
Computation of HFL Line of Sina River & Bihinhar Nalla (Around Municipal Corporation) For Demarcation of Blue Line & Red Line With Detailed Block Contour Survey
Tal. - Ahmednagar Dist. - ahmednagar
TITLE: INDEX MAP OF SINA RIVER & BHINHAR NALLA (KM-0.00 TO 14.00) & (KM-0.00 TO 4.00)
VILLAGE: Vadgaongupta, Sayedi, Nalegaon, Ahmednagar City, Bhingar, Chavani, Chaturana BK, Chaturana kd & Morehuda nagar, Burudgaon, Wakodi
DRAWN BY:
CHECKED BY:
CONSULTANT:
Sub-Divisional Officer Minor Irrigation Sub-Division Ahmednagar
Executive Engineer Kukadi Irrigation Division-2 Shrigonda
Superintending Engineer Kukadi Irrigation Circle Pune
Chief Engineer (S.P.) Water Resources Department Pune

DATE: _____

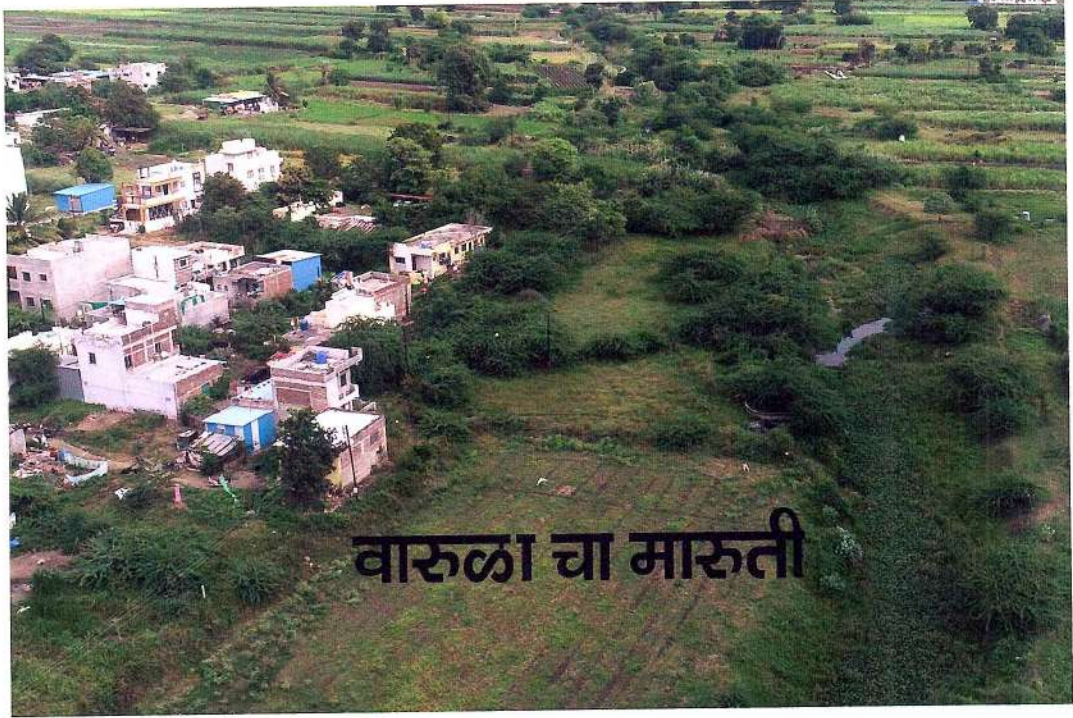
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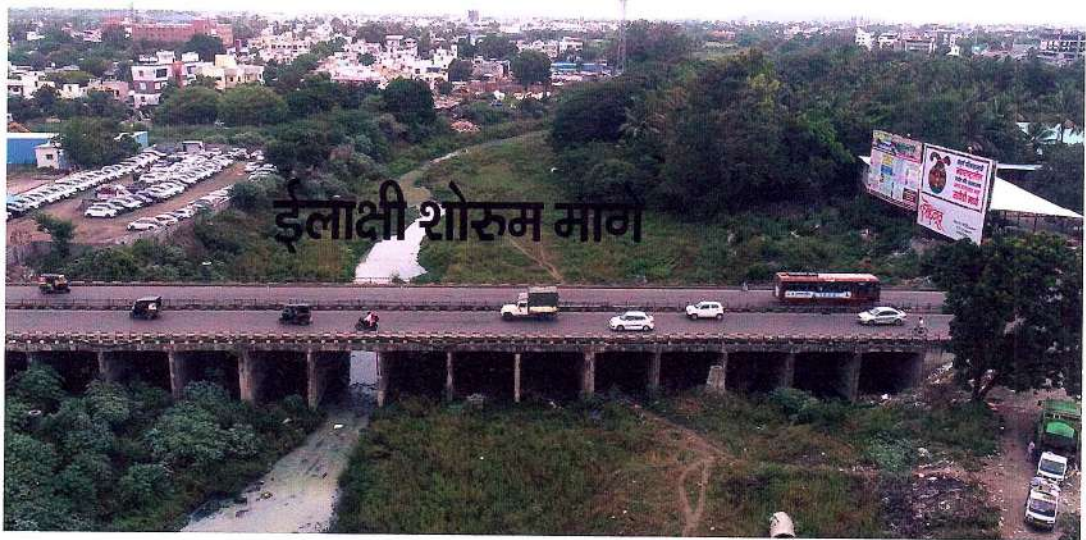
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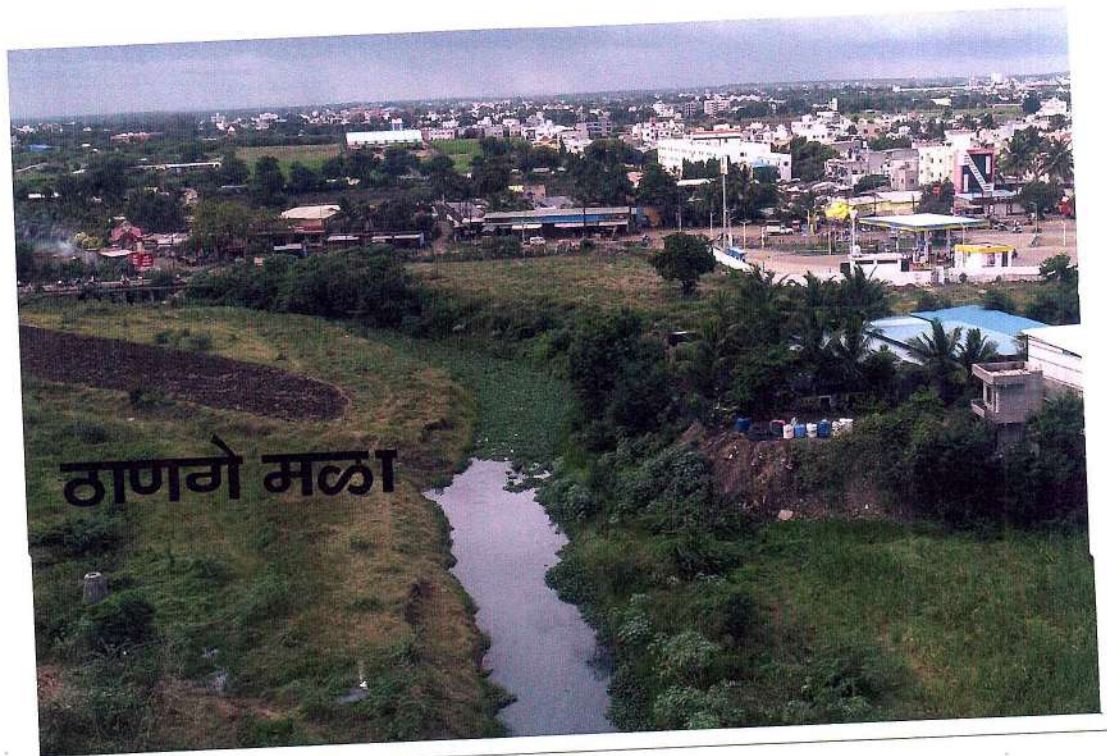
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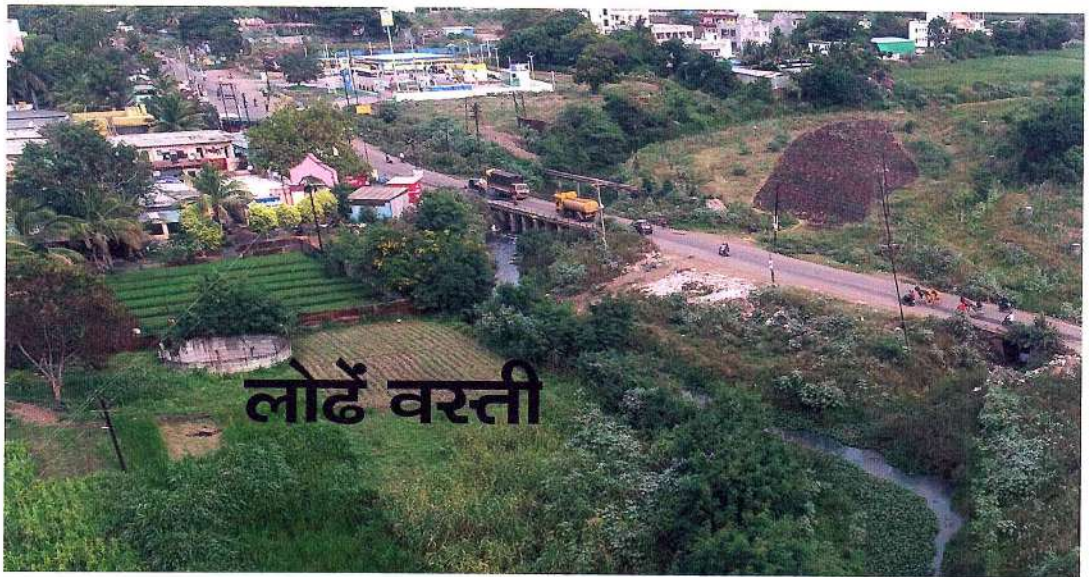
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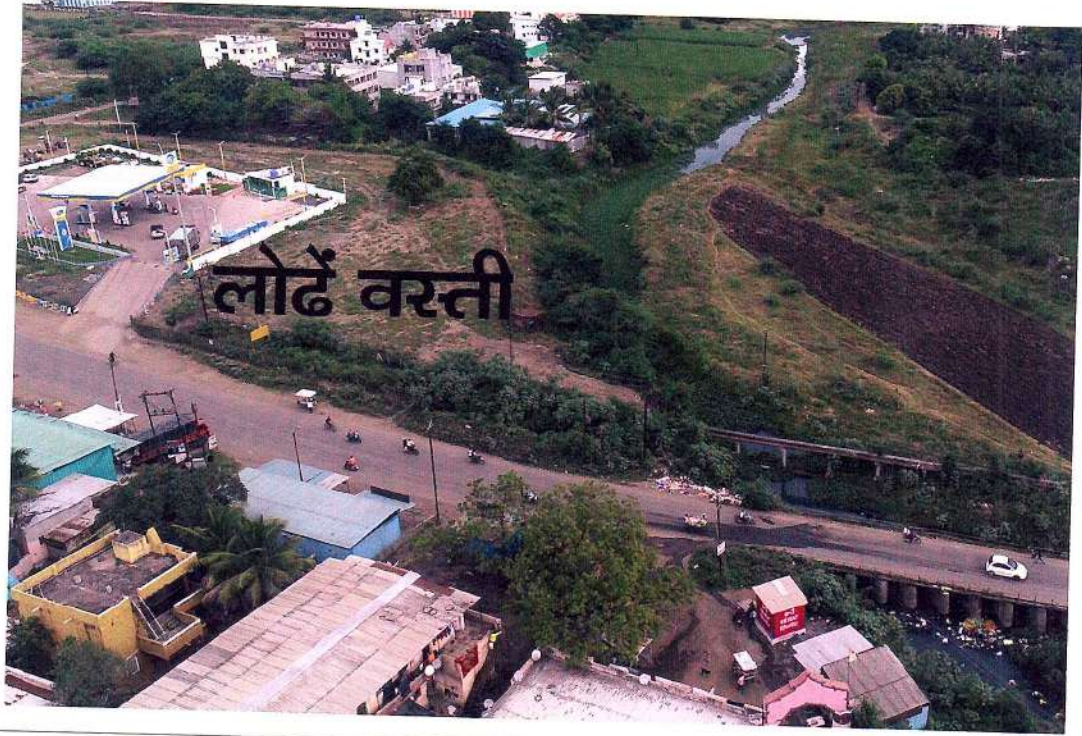
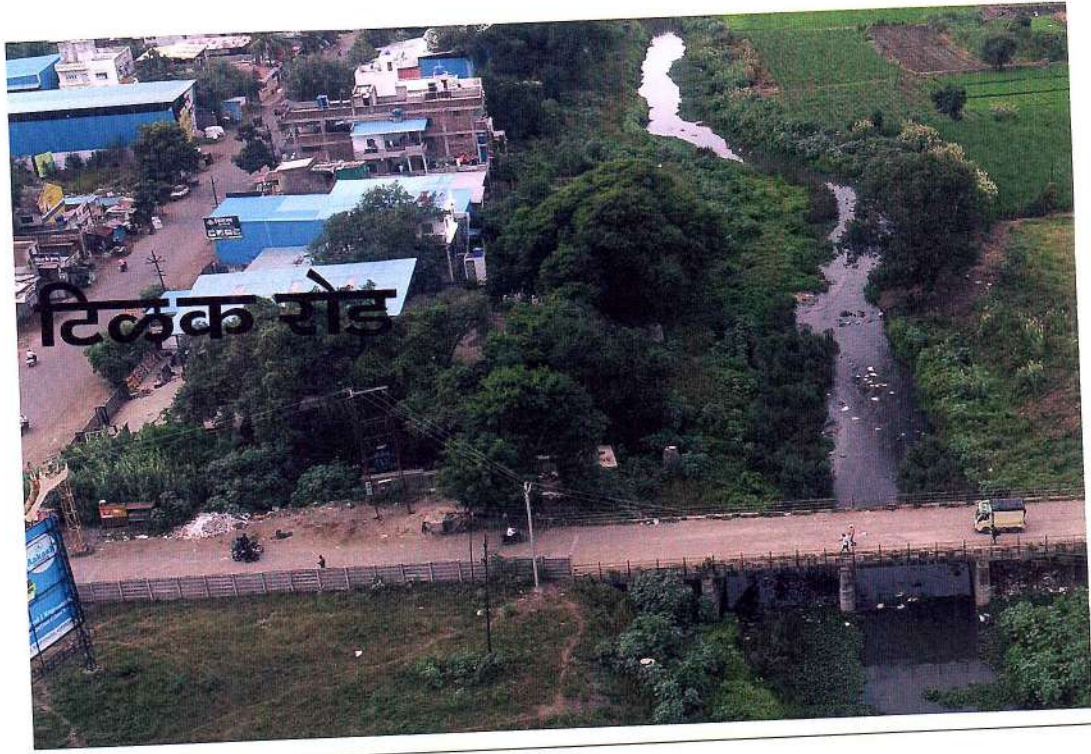
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मंडळ अधिकारी कार्यालय भाग नालेगाव ता. जि अहिल्यानगर

जावक क्र ५५९/२४

अहिल्यानगर दिनांक ९/११/२०२४



मा तहसीलदार साहेब
अहिल्यानगर

विषय-misc application no 15/2023 wz in original application no 01/2023 wz Imran hasan pathan and others vs the principle secretary moef,gol and ors ,वरील दाव्याच्या अनुषंगाने मौजे नालेगाव ता जि अहिल्यानगर येथील सर्वे नं ३८ या जागेचा स्थळ निरीक्षण नकाशा व अहवाल सादर करणेबाबत.

संदर्भ-अपर तहसील कार्यालय अहिल्यानगर यांचेकडील क्र.कावि/जमीन/१४५२/२०२४ अहिल्यानगर दिनांक ७/११/२०२४

महोदय,

उपरोक्त संदर्भ व विषय अन्वये पत्र मंडळ अधिकारी नालेगाव ता जि अहिल्यानगर यांना प्राप्त झाले असून त्या अनुषंगाने अहवाल देण्यात येतो कि, मौजे नालेगाव ता जि अहिल्यानगर येथील सर्वे नं ३८ चे दिनांक ९/११/२०२४ रोजी प्रत्यक्ष जागेवर जावून स्थळ निरीक्षण करण्यात आले असून सदर जागी पुढील प्रमाणे व सोबत जोडलेल्या नकाशाप्रमाणे वस्तुस्थिती आढळून आली आहे.

सर्वे नं ३८ चे ७ १२ सदरी गट नं ३८/१ क्षेत्र ०.१२ हे आर खराबा व गट नं ३८/२/३/४ क्षेत्र २.०३ हे आर ख ०.०४ हे आर असे क्षेत्र आहे. सदर क्षेत्र अहिल्यानगर शहर अंतर्गत दक्षिण - उत्तर टिळक रोड जात असून सदर रस्त्याच्या पूर्व पश्चिम असा काटवन खंडोबा देवस्थान कडे जाणारा रस्ता आहे. सदर रस्त्याच्या उत्तरेस दक्षिण उत्तर अशी सिना नदी पात्र आहे. गट नं ३८/२/३/४ क्षेत्रात नकाशात दर्शवल्याप्रमाणे लाईट पोल असून लगत फुर्कान आशिक अन्सारी यांचे घर आहे., त्याचे लगत उत्तरेकडे तौसीफ बागबान यांचा १ गाळा , इम्रान हसन पठाण १ गाळा , शरीफ सय्यद १ गाळा व नसीर आसुमिया व इतर यांचा १ गाळा असे ४ सलग दु मजली गाळे आहेत.

सर्वे नं ३८/२/३/४ चे पश्चिम बाजूस सर्वे नं ३९ मधून अंतर्गत रस्ता आहे. वरील ४ गाळ्यांचे लगत उत्तरेकडे ४ घरे पुढीलप्रमाणे १ अविज बागबान इतर १ घर एक , २ रेहमत तुल्ला आलम एक घर, ३ मंजूर शेख एक घर , ४ सय्यद नौशाद अली एक घर वरील ४ घरे लगत आहे . लगत पडीत अवस्थेत मदरसा आहे. मदरसा लगत उत्तरेकडे भिंत असून भिंतीच्या पलीकडे उत्तरेस नारायण दातरंगे यांचे क्षेत्र (०.५०७५ हे आर) क्षेत्रात ऊस पिक आहे. सदर क्षेत्राचे उत्तरेस खंडोबा मंदिर व पंकज पटेल यांचे (०.७५ हे आर) क्षेत्र पडीक आहे. लगत कब्रस्थान असून , सदर गटास लागून

८।

अपर तहसिल कार्यालय अहिल्यानगर

संकलन-

— [Signature] —

[Signature]

लिपीक

ना.त.

अपर तह.

19 JAN 2025

उत्तरेस गट नं ३८/१ क्षेत्र असून सदर क्षेत्र रामचंद्र देशमुख यांचे असून सदर क्षेत्र १०.१२ हे आर पडीत आहे.

सिना नदी पात्राची मोजणी हि मा उपाधीक्षक भूमी अभिलेख कार्यालय अहिल्यानगर मार्फत दिनांक २५/०७/२०२३ रोजी करण्यात आली असून नदी पात्राच्या हद्दी खुणा निश्चित झाल्या असून , नदी पात्राची हद्द सोडून पश्चिम कडे १५ मीटर अंतरावर सदर रहिवास घर व वाणिज्य वापरासाठी असलेली गाळे यांची हद्द आहे. सोबत मा मा उपाधीक्षक भूमी अभिलेख कार्यालय अहिल्यानगर मार्फत दिनांक २५/०७/२०२३ रोजी करण्यात आलेल्या मोजणी नकाशा जोडला असे.

वरील प्रमाणे गट नं ३८ ची सद्यस्थिती असून सोबत स्थळ निरीक्षण पंचनामा सादर करत असून पुढील कार्यवाही साठी अहवाल सविनय सादर .

सोबत -

१ स्थळ निरीक्षण पंचनामा

२ मा उपाधीक्षक भूमी अभिलेख कार्यालय अहिल्यानगर मार्फत दिनांक २५/०७/२०२३ रोजी करण्यात आलेला मोजणी नकाशा ची प्रत

आपली विश्वासू
~~राजेश~~
वजी रावसाहेब पवार
 मंडळाधिकारी-नालेगाव
 मंडळ अधिकारी, नालेगाव
 ता जि अहिल्यानगर

प्रमाणित प्रत
 अर्ज केल्याचा दिनांक : ८/९ /२०२५
 नककल तयार दिनांक : ९/९ /२०२५
 नककल दिल्याचा दिनांक : ९/९ /२०२५

महसुल सहाय्यक नायब तहसिलदार, अहिल्यानगर

Office of the Mandal Officer, Nalegaon, Taluka, District Ahilyanagar

Outgoing Number: 559/24

Ahilyanagar Date: 09/11/2024

To,

Honorable Tahsildar,

Ahilyanagar

Subject: Submission of Site Inspection Map and Report for Survey No. 38 of Mouje Nalegaon, Taluka, District Ahilyanagar in connection with M.A. 15/2023 wz in Original Application No. 01/2023 wz Imran Hasan Pathan and others v/s The Principal Secretary, MoEF, GoI and Ors.

Reference: Upper Tahsil Office, Ahilyanagar, Letter No. Kavi/Land/1452/2024, Ahilyanagar, dated 07/11/2024

Respected/Sir,

With reference to the above subject and correspondence, a letter was received by the Mandal Officer, Nalegaon, Taluka, District Ahilyanagar. Accordingly, a report is submitted as follows:

A site inspection was conducted for Survey No. 38, Mouje Nalegaon, Taluka, District Ahilyanagar on 09/11/2024. The observations on-site and the factual position as per the attached map are as follows:

Survey No. 38 includes:

1. Gut No. 38/1: Area 0.12 hectares, classified as barren land.
2. Gut Nos. 38/2/3/4: Area 2.03 hectares, with 0.04 hectares classified as barren land.

This area falls under the jurisdiction of Ahilyanagar city. A road from South to North passes through Tilak Road, leading towards the Khandooba Devasthan (temple). Adjacent to the road from East to West, there is a pathway heading towards the temple. North of this road, the Sena River flows from South to North.

In Gut Nos. 38/2/3/4, as per the attached map, there are electricity poles, and nearby is the house of Furkan Ashiq Ansari. Adjacent to this, towards the North, there is one shop owned by Tosif Bagwan, one shop by Imran Hasan Pathan, one shop by Sharif Syed, and another shop owned by Nasir Asumiya and others. These are four consecutive double-storied shops.

Towards the west of Survey No. 38/2/3/4 lies an internal road passing through Survey No. 39. Adjacent to the northern side of the four shops, there are four houses: 1. One house owned by Avej Bagwan and others, 2. One house owned by Rahmat Tula Alam, 3. One house owned by Manzoor Sheikh, 4. One house owned by Syed Naushad Ali. Nearby, there is an abandoned madrassa, and adjacent to it, towards the North, there is a wall. Beyond the wall, to the North, lies a field owned by Narayan Datarange (0.5075 hectares) where sugarcane is cultivated. North of this area is Khandooba Temple and a fallow land of Pankaj Patel (0.75 hectares).

Adjacent to this, there is a graveyard. To the north of the graveyard is Gut No. 38/1, a fallow land owned by Ramchandra Deshmukh (0.12 hectares).

A survey of the Sena Riverbed was conducted by the Honorable Deputy Superintendent, Land Records Office, Ahilyanagar, on 25/07/2023, and the boundaries of the riverbed were marked. Residential houses and shops intended for commercial use are located 15 meters west of the riverbed boundary. A map from the survey conducted on 25/07/2023 is attached for reference.

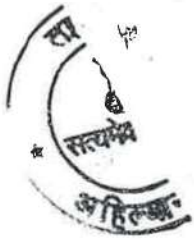
The current situation of Gut No. 38 is as mentioned above. A site inspection report is submitted along with the attached documents for further necessary action.

Attachments:

1. Site Inspection Report (Panchanama).
2. Copy of the survey map conducted by the Honorable Deputy Superintendent, Land Records Office, Ahilyanagar, dated 25/07/2023.

**Yours faithfully,
Mandal Officer**

Nalegaon, Taluka, District Ahilyanagar



बिना नार्हे पातर्पा मोजर्पा हि मा. उप
 आधीलक भुर्पा भाभीनेळ कार्याचि यामाफ्त दिनांक
 25/07/2023 शेर्पा कवण्यात भाणी भुर्पा,
 नार्हे पातर्पा हादरे भुणा विरुध्ती झाल्या
 भुर्पा, नार्हे पातर्पा हादरे अडेन पार्षीमेळी
 15 मीटर भोतवापव अहव शरिवाव धर व वाणीच्य
 गावथांची हदद येत माहे

वरीन प्रमाणे आज दिनांक 9-11-2024
 शेर्पा दुपारी 3.45 वाजता अहव प्रत्यक्ष
 गरात वरीनप्रमाणे पंगामा तिकुन हिना भये

पंगथ्या भय्या थ नाव

- ① शरीम आक्षुमिपाँ सध्या शरीम
- ② Purkan Ashik Anbari AS
- ③ इकाता दस्तरी पठाण F.I.I. 12/2024
- ④ अरफत अनशरी अरफत
- ⑤ रहमतुल्ला अमानत अमानत
- ⑥ जामुल पंडीत शाबुद शाबुद
 (मादरी कोतवा)

Date: 09/11/2024

Panchanama

We, the undersigned panch members, all residents of Malegaon, Taluka, District Ahilyanagar, hereby state that Mandal Officer of Malegaon personally visited and inspected the location of Gut Nos. 38/2/3/4 and 38/1. The following observations were made during the site visit:

Survey/Gut Nos. 38/2/3/4 cover an area of **2.03 hectares**, with **0.04 hectares** classified as barren land. This area falls under the jurisdiction of Ahmednagar city, and the Tilak Road runs from South to North. Adjacent to this road, from East to West, is a pathway leading to the Khandooba Temple. North of this road, the Sena River flows from South to North.

In Gut Nos. 38/2/3/4, as per the map, there are electricity poles. Nearby is the house of Furkan Ashiq Ansari, and adjacent to it, towards the North, there is: A shop owned by Tosif Bagwan, A shop owned by Imran Hasan Pathan, A shop owned by Sharif Syed, A shop owned by Nasir Asumiya and others. These four shops are consecutive and double-storied buildings.

To the west of Gut Nos. 38/2/3/4 lies an internal road passing through Survey No. 39. Adjacent to the northern side of the four shops, there are four houses as follows: 1. One house owned by Avij Bagwan and others, 2. One house owned by Rahmat Tula Alam, 3. One house owned by Manzoor Sheikh, 4. One house owned by Syed Naushad Ali. Adjacent to these houses, there is an abandoned madrassa. To the north of the madrassa, there is a wall, and beyond the wall lies the field of Narayan Datarange (0.5075 hectares) where sugarcane is cultivated.

North of this area, there is the Khandooba Temple and fallow land belonging to Pankaj Patel (0.75 hectares). Adjacent to this, there is a graveyard. North of this graveyard lies Gut No. 38/1, which is fallow land owned by Ramchandra Deshmukh (0.12 hectares).

The survey of the Sena Riverbed was conducted by the Honorable Deputy Superintendent, Land Records Office, Ahilyanagar, on **25/07/2023**, during which the boundaries of the riverbed were marked. The boundaries of the

1130-B

residential houses and shops intended for commercial use are located **15 meters west** of the riverbed boundary.

The above observations were recorded during the site inspection conducted today, **09/11/2024**, at **3:45 PM**, and this Panchanama was prepared accordingly.

Signatures and Names of Panch Members

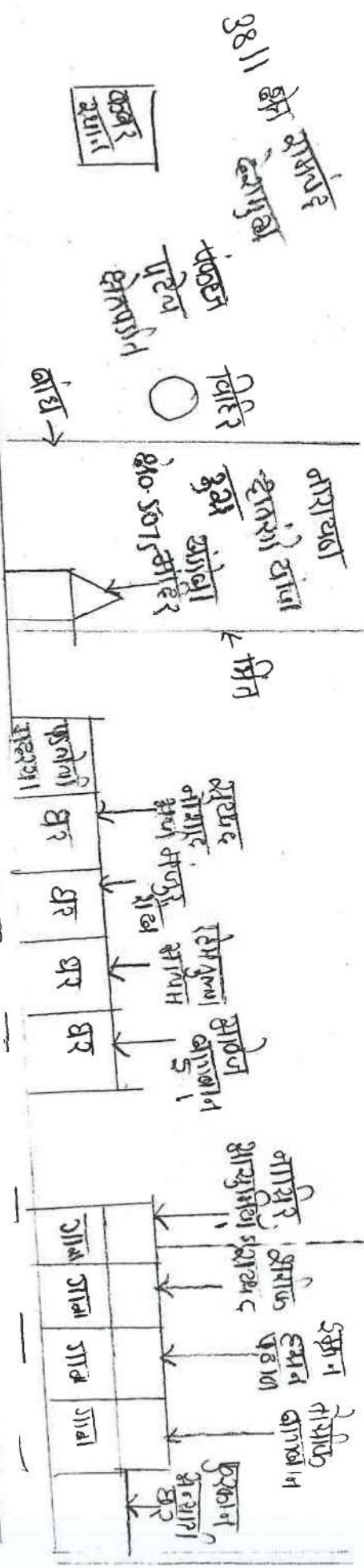
1131

विना नार्को क्षेत्र

विना नार्को पान क्षेत्र

98/213/4 फेका

15 m.



श्रीमती शिवाजी

श्रीमती शिवाजी

श्रीमती शिवाजी



श्रीमती शिवाजी
 श्रीमती शिवाजी
 9-11-2024

MAUJE NALEGOAN (17)
TAL. DIST. AHILYANAGAR
GAT NO. 38

SINA RIVER BANK

SINA RIVER BANK



SURVEY NO. 38

SURVEY NO. 39

GRAVEYARD

38/1 AREA OF
RAMCHANDRA
DESHMUKH

PANKAJ WELL
PATEL'S
WASTELAND

BOUNDARY

NARAYAN
DATRANGE'S
SUGARCANE
FARM

KHANDOBA
TEMPLE

AREA 5075

WALL

INTERNAL ROAD

FALLEN
MADRASA

HOUSE

HOUSE

HOUSE

HOUSE

HOUSE

HOUSE

HOUSE

HOUSE

HOUSE

HOUSE

HOUSE

HOUSE

HOUSE

SAYYAD MANJUR ALAM
NAUSHAD SHAIKH
ALI

REHEMULA AWEJ
BAGWAN

ASHUMIYA
NASIR

SHARIF IMRAN
SAYYAD HASAN
PATHAN

TAUSIF
BAGWAN

FURKAN
ANSARI'S
HOUSE

OF 38/2/3/4

BOUNDARY
FIXED
POLE

15 M.